

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 16/05/2017

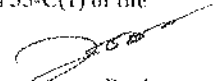
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70471/2017-SM[BR] dated 05/05/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/CROSS/176/2008 E/580/2008	C.C.E, LUCKNOW 7-A, Ashok Marg, Lucknow.
		Name and Address of Respondent
2		SHREE BHAWANI PAPER MILLS INDUSTRIAL AREA-I, SULTANPUR ROAD, RAEBARELI (UP),

Copy To**3 Advocate(s) / Consultant(s):**

Smt. Babita Jain, Company Secretary

33, Dayanand Marg, Allahabad-211002

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhashin Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

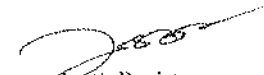
12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R.

15 Office Copy

16 Guard File


 Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL

REGIONAL BENCH : ALLAHABAD

COURT No. I

E/CROSS/176/2008

APPEAL No. E/580/2008-EX[SM]

(Arising out of Order-in-Appeal No. 188-CE/LKO/2007 dated 12/12/2007
passed by Commissioner of Central Excise & Customs (Appeals),
Lucknow)

C.C.E. Lucknow

Appellant

Vs.

Shree Bhawani Paper Mills

Respondent

Appearance:

Shri Rajeev Ranjan JC(AR)
Smt. Babita Jain, Company Secretary

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Date of Hearing : 05/05/2017

Date of Decision : 05/05/2017

FINAL ORDER NO. 70471/2017.....



Per: Anil Choudhary

The present appeal is filed by the Revenue against Order-in-Appeal No. 188-CE/LKO/2007 dated 12/12/2007 passed by Commissioner of Central Excise & Customs (Appeals), Lucknow.

2. Heard the parties. Appeal is dismissed under the Litigation Policy, as the amount in dispute is less than Rs. 10 lakhs, Cross Objection is also disposed of.

(Dictated and pronounced in Court)

-Sd/-

(ANIL CHOUDHARY)
Member(JUDICIAL)

Ankit

प्रमाणित प्रति/Certified True Copy
23/05/2017
सहायक पंजीकार/Asstt. Registrar
सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर
अपील अधिकरण(C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001